

[Shri Baban Singh Ghatowar]

(iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above.

[Placed in Library. See No. LT-4642/93]

**Third and Fourth Reports of the department—related Parliamentary Standing Committee on transport and tourism**

SHRI MOHD. KHALEELUR RAHMAN (Andhra Pradesh): Madam I present the Third and Fourth Reports each (in English and Hindi) of the Department—Related Parliamentary Standing Committee on Transport and Tourism on Inland Waterways Authority of India Amendment) Bill, 1992 and Air Corporations (Transfer of Undertakings and Repeal) Bill, 1992 respectively.

**Evidence tendered before the department related parliamentary standing committee on transport and tourism**

SHRI MOHD. KHALEELUR RAHMAN (Andhra Pradesh): Madam I lay on the Table a copy of the Evidence tendered before the Department—Related Parliamentary Standing Committee on Transport and Tourism on the Air Corporations (Transfer of Undertakings and Repeal) Bill, 1992.

**Report of the department—related parliamentary standing committee on science and technology, environment and forests**

SYED SIBTEY RAZI (Uttar Pradesh): Madam, I present the Second Report (in English and Hindi) of the Department—related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the National Environment Tribunal Bill, 1992.

**Evidence tendered before the department—related parliamentary standing committee on science and technology, environment and forests**

SYED SIBTEY RAZI: (Uttar Pradesh): Madam, I lay on the Table a copy of the Evidence tendered before the Department—Related Parliamentary Standing Committee on Science and Technology, Environment and Forest on

the National Environment Tribunal Bill, 1992.

**Report and minutes of the Standing Committee on Labour and Welfare**

SHRI GUNDAPPA KORWAR (Karnataka): Madam, I lay on the Table a copy (in English and Hindi) of the Third Report of the Standing Committee on Labour and Welfare on Abolition of Child Labour and Minister of the sitting of the committee relating thereto.

**Report and minutes of the Standing Committee on Urban and Rural Development**

SHRI RAM DEO BHANDARI (Bihar): Madam, I lay on the Table a copy (in English and Hindi) of the Third Report of the Standing Committee on Urban and Rural Development (1993-94) on the Annual Report of the Ministry of Urban Development (1992-93) and the Minutes of the sittings of the Committee relating thereto.

**ANNOUNCEMENT REGARDING JUDICIAL CUSTODY OF DR. MURLI MANOHAR JOSHI AND SHRI SATISH PRADHAN, MEMBERS OF RAJYA SABHA**

THE DEPUTY CHAIRMAN: I have to inform the Members that the following message dated the 7th December, 1993 has been received from the... (Interruptions) Let men at least read... (Interruptions)...

जिस सिलसिले में मैं कह रही हूँ वह सुन लीजिए (व्यवधान)

I am only reading the message which the Chairman and we have received. (Interruptions)

इस को सुनने के बाद जो आप कहना चाहें आपकी मर्जी है। (व्यवधान)